

**STATEMENT SHOWING INSTITUTION, DISPOSAL AND PENDENCY
(WRIT, CIVIL & CRIMINAL MAIN CASES) AT THE END MONTH OF DECEMBER 2023**

Sl. No.	Nature	Opening balance as on 01.12.2023	Inst./Registration (fresh cases)	Restored Cases during the month	Backlog Instituted Cases/Converted Cases	Total Institution	Backlog Disposal Cases/converted cases	Transfer Cases to other High Court/Tribunals	Disposal during the Month	Total Disposal	Total Pendency as on 31.12.2023	Over 5 Years Disposal Cases during the month
MAIN CIVIL CASES												
1	WP	58	0			0			0	0	58	
2	WA	317	24			24	1		33	34	307	
3	WPC	11584	239	2	1	242			172	172	11654	36
4	WPL	1164	14			14			13	13	1165	6
5	WPS	19091	509	21		530	7		455	462	19159	107
6	WPT	805	4	2		6	1		22	23	788	4
7	WPCR	108	36	2		38			26	26	120	1
8	WPPIL	141	4			4			2	2	143	
9	WP 227	1860	72	1		73	4		46	50	1883	
10	WPHC	2	1			1			1	1	2	
A	TOTAL (1 to 10)	35130	903	28	1	932	13	0	770	783	35279	154
1	FA	3043	19	2		21			20	20	3044	9
2	FAM	286	1	1		2	1		4	5	283	1
3	FA(MAT)	507	32	4		36			14	14	529	
4	SA	5920	35	9		44	1		36	37	5927	22
5	MA	433	18			18	1		18	19	432	1
2	MAC	10143	143	4		147	6		139	145	10145	73
7	CR	270	11			11	3		17	20	261	3
8	MCC	681	57	3		60	4		70	74	667	1
9	COMP APPEAL	3	0			0			0	0	3	
10	COMP PET	13	0			0			0	0	13	
11	EP	2	0			0			0	0	2	
12	TPC	100	8			8			19	19	89	
13	CONT	1462	72			72	1		638	639	895	37
14	ITA	4	0			0			0	0	4	
15	ARBA	244	11	1		12			1	1	255	
16	ARBAP	15	0			0			1	1	14	
17	ARBR	39	2	1		3			6	6	36	
18	TAXC	333	23			23			12	12	344	1
19	REVP	166	10	1		11			15	15	162	
20	CVLREF	0	0			0			0	0	0	
B	TOTAL (1 to 19)	23664	442	26	0	468	17	0	1010	1027	23105	148
TOTAL (A+B)		58794	1345	54	1	1400	30	0	1780	1810	58384	302
MAIN CRIMINAL CASES												
1	CRREF	2	0			0			1	1	1	
2	CRA	16096	155			155			204	204	16047	111
3	CRR	6146	99	1		100	4		77	81	6165	29
4	MCRC	1170	525			525	4		974	978	717	
5	MCRCA u/s 438 CrPC	145	74			74	2		67	69	150	
6	CONTR	4	0			0			0	0	4	
7	CRMP	5436	177			177			137	137	5476	38
8	TPCR	10	1			1			1	1	10	
9	ACQA	3279	39	1		40	1		32	33	3286	28
C	TOTAL (1 to 9)	32288	1070	2	0	1072	11	0	1493	1504	31856	206
GRAND TOTAL(A+B+C) OF MAIN WRIT, CIVIL & CRIMINAL CASES		91082	2415	56	1	2472	41	0	3273	3314	90240	508
PENDENCY INCREASE/ DECREASE		91082	DECREASE (-842)								90240	

Over 5 Years Pendency as on 01.12.2023	Over 5 Years restored and backlog Instituted cases during the month	Over 5 Years disposal and backlog disposal cases during the month	Over 5 Years Pendency as on 31.12.2023	Over 5 Years Decrease Pendency during the month
26134	23	508	25649	-485

(K. VINOD KIJUR)
REGISTRAR (JUDICIAL)